

(b) What is the increase or decrease in the production and sale of the Institute during the first four months of the management of Sardar Madhu Sudan Singh?

(c) Has the Manager stopped original production in any section and introduced new items for production?

(d) If so, what are the new items in production in such sections and their turn-over?

(e) What are the items of new work taken up by the Manager in the following sections viz. (i) Press Shop (ii) Printing Press, (iii) Structural Shop and (iv) Automobile repair Shop?

The Minister of Rehabilitation (Shri A. P. Jain): (a) The four months' period expired on 28th October, 1953.

(b) It is not possible to make any correct analysis of increase or decrease in the production and sale during this period as there was a general strike in the Technical Institute lasting from September 9 to October 22.

(c) to (e). In no Section has original production been stopped. Manufacture of Rotary Machines has, however, been undertaken as an additional item in the Press Shop only. So far, 550 machines have been manufactured.

TECHNICAL INSTITUTE, FARIDABAD

119. **Shri V. P. Nayar:** (a) Will the Minister of Rehabilitation be pleased to lay on the Table of the House a copy of the Fidelity bond executed by Sardar Madhu Sudan Singh, Manager of the Technical Institute, Faridabad?

(b) Has he filled in and filed his charge report on taking over charge and if so, on what date?

(c) Has the Accounts Section been honouring his transactions involving money and if so, under what rules?

(d) From whom did the Manager take charge?

The Minister of Rehabilitation (Shri A. P. Jain): (a) A copy is laid on the Table of the House. [See Appendix II, annexure No. 21.]

(b) Yes, he filed his charge report on 29th June, 1953.

(c) Yes, under the rules framed by the Faridabad Development Board.

(d) He took over from the Director, Technical Institute.

IMPORT OF CEREALS

120. **Shri P. Ramaswamy:** (a) Will the Minister of Commerce and Industry be pleased to state what is the present policy of Government in regard to import of cereals through trade channels from abroad and indicate the position in respect of each cereal?

(b) What quantities have been allowed to be imported from the 1st July, 1953?

(c) What are the quantities of each cereal (with value thereof) which has so far been imported?

(d) What further quantities will be permitted till the end of 1953 and for the year 1954?

(e) What is the procedure adopted in selecting the traders for importing on private account?

(f) What system is being adopted for the sale of such consignments to consumers in India at a reasonable price?

The Minister of Commerce (Shri Karmarkar): (a) and (e). Rice: Imports are permitted from Soft Currency areas.

Maize and Barley: Applications are considered on merits depending on applicants' ability to import up to the quantity and value applied for.

Wheat: Import by private trade is banned except by flour mills who are permitted to import wheat required by them for making wheat flour which they are required to export within 6 months.

- (b) Rice .. 33,000 tons approximately
 Maize .. 35,000 tons "
 Barley .. 11,450 tons "
 *Maize and Barley .. 1,580 tons "

*(licences issued for both the cereals together)

(c) Information is not available. The licences have been issued recently.

(d) No information can be given, Issue of further licences would depend on the requests actually received for grant of import licences. No ceilings have been fixed.

(f) Importers are at liberty to sell the rice, maize and barley imported by them at any price so long as they do not contravene any local restrictions. Sale of these imported cereals is, however, not permitted in rationed areas.

ALL-INDIA SERVICE OF IRRIGATION AND HYDRO-ELECTRIC ENGINEERS

121. Shri S. N. Das: Will the Minister of Irrigation and Power be pleased to state:

(a) whether any progress has been made towards constituting an All-India Service of Irrigation and Hydro-Electric Engineers which was under the consideration of Government for some time;

(b) if so, what; and

(c) what was the response of the various State Governments which were approached for their opinion and co-operation?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) to (c). Only three Part 'A' State Governments and the majority of Parts 'B' and 'C' State Governments have expressed their willingness to participate in the proposed Service scheme; whereas the majority of the Part 'A' and four Parts 'B' and 'C' State Governments are not in favour of the formation of the Service. Further steps are being considered.

RASHTRAPATI BHAVAN

122. Dr. Ram Subhag Singh: (a) Will the Minister of Works, Housing and Supply be pleased to state whether it is a fact that some of the guest suites in the Rashtrapati Bhavan have been re-furnished by the State Governments in Indian style?

(b) If so, how many and by which State Governments?

The Minister of Works, Housing and Supply (Sardar Swaran Singh): (a) Yes, Sir.

(b) Four rooms have been almost completely furnished as follows:

State Government	No. of rooms
Assam	1
Bihar	2
Mysore	1

(2) Three rooms have been partly furnished one each by Madras, U.P. and Punjab Governments.

(3) The State Governments of Hyderabad, Madhya Bharat, Bombay, West Bengal, Saurashtra and Travancore-Cochin have also agreed to furnish a room each.

COTTON

123. Dr. Ram Subhag Singh: Will the Minister of Commerce and Industry be pleased to state:

(a) the total quantity of cotton exported from this country during the year 1952-53; and

(b) the total quantity of cotton imported during the said period?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): (a) and (b). A statement is attached.

STATEMENT

- (a) Exports during 1952-53 season (1st September 1952 to 31st August 1953) 310,044 bales of 400 lbs. each.
- (b) Imports during 1952-53 season (1st September 1952 to 31st August 1953) 688,714 bales of 400 lbs. each.